

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**STARRED QUESTION NO. 231
TO BE ANSWERED ON MARCH 17, 2022**

PROJECTS UNDER AMRUT

**NO. 231. SHRI VINAYAK RAUT:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the financial assistance provided to Maharashtra under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) since the year 2015;**
- (b) the number of districts in Maharashtra where projects under AMRUT are underway, along with the details of projects undertaken in Ratnagiri-Sindhudurg Parliamentary constituency;**
- (c) whether the targets fixed for various cities under the said mission have been achieved and if not, the reasons therefor;**
- (d) the details of projects/developmental works carried out in various cities of the country under AMRUT; and**
- (e) the details of funds allocated and spent under the mission so far, State-wise?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY OF PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 231 DUE FOR ANSWER ON 17 MARCH 2022 REGARDING “PROJECTS UNDER AMRUT”:

(a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the approved plan size of the State of Maharashtra for the entire Mission period amounts to ₹7,759 crore, which includes committed Central Assistance of ₹3,534 crore. Since Financial Year 2015-16, Central Assistance amounting to ₹3,106.23 crore has been released to the State of Maharashtra for implementation of projects taken up by the State under AMRUT.

Additionally, Central Assistance amounting to ₹874.96 crore has also been released to the State of Maharashtra since 2015 for other components of the Mission viz. Administrative and Office Expenses (A&OE); Reform Incentives; eligible spill over projects of erstwhile Scheme of Jawaharlal Nehru National Urban Renewal Mission (JnNURM); and Sub-schemes of GIS based Master Plan and Local Area Programme – Town Planning Scheme (LAP-TPS)

(b): 44 cities from 29 districts are covered under AMRUT in the State of Maharashtra. However, no AMRUT city comes under Ratnagiri Sindhudurg Parliamentary Constituency in Maharashtra.

(c) & (d): Under AMRUT, 5,862 projects worth ₹ 81,317 crore have been taken up by the States /Union Territories (UTs) in cities selected under the Mission, of which, 4,141 projects worth ₹26,016 crore have been completed and contracts have been awarded and work is in progress for 1,721 projects worth ₹55,301 crore.

Some States/UTs have taken projects in excess of their approved plan size. In such cases, the entire excess expenditure shall be borne by the respective States/UTs themselves.

Implementation of some projects taken up under AMRUT by States/ UTs have got delayed due to various reasons, such as land disputes, natural calamities, delay in obtaining clearances/ permissions from other departments and lockdown imposed due to COVID-19 pandemic, etc.

(e): The approved State Annual Action Plan of States/UTs under AMRUT for the entire Mission period amounts to ₹77,640 crore, which includes committed Central Assistance of ₹35,990 crore. In addition, Central Assistance has also been given to the States/UTs for other components of the Mission, viz. A&OE, Reform Incentives, funding of spill over eligible projects of erstwhile scheme of JnNURM, sub-scheme of GIS based Master Plan and LAP-TPS.

So far, Central Assistance amounting to ₹36,897crore has been released to States/UTs under AMRUT, which includes ₹30,563crore for AMRUT projects, ₹3,144 crore for eligible projects of erstwhile scheme of JnNURM, ₹1,885 crore as Reform Incentives and ₹1,305 crore for A&OE of States. The State/UT-wise details of Central funds allocated and released so far under AMRUT has been placed as Annexure-I.

ANNEXURE - I REFERRED TO IN THE REPLY OF PART (e) OF THE LOK SABHA STARRED QUESTION No. 231 DUE FOR ANSWER ON 17MARCH 2022 REGARDING “PROJECTS UNDER AMRUT”:

State/UT-wise list of Central funds allocated and released under various components of AMRUT:

(All amounts in ₹ Crore)

Sl. No.	Name of State / UT	Approved SAAP Size	Committed CA* for projects	CA* released for projects	CA* released for Other components of AMRUT
1	Andaman & Nicobar Islands	10.82	10.82	10.81	0.22
2	Andhra Pradesh	2,890.17	1,056.62	866.39	198.79
3	Arunachal Pradesh	140.25	126.22	99.32	72.11
4	Assam	657.14	591.42	252.87	89.11
5	Bihar	2,469.77	1,164.80	1,055.87	75.92
6	Chandigarh	95.07	54.09	53.27	2.37
7	Chhattisgarh	2,192.76	1,009.74	969.12	192.15
8	Dadra & Nagar Haveli	10.82	10.82	10.59	0.11
9	Daman & Diu	18.03	18.03	3.60	0.34
10	Delhi	802.31	802.31	518.21	191.20
11	Goa	209.18	104.58	20.91	7.01
12	Gujarat	4,884.42	2,069.96	1,666.96	344.32
13	Haryana	2,565.74	764.51	736.96	68.42
14	Himachal Pradesh	304.52	274.07	269.06	214.08
15	Jammu & Kashmir (i/c UT of Ladakh)	593.02	533.72	515.14	161.64
16	Jharkhand	1,245.74	566.17	551.69	65.06
17	Karnataka	4,952.87	2,318.79	2,258.85	379.82
18	Kerala	2,359.38	1,161.20	945.85	128.62
19	Lakshadweep	3.61	3.61	2.25	0.02
20	Madhya Pradesh	6,200.67	2,592.86	2,497.06	743.66
21	Maharashtra	7,759.32	3,534.08	3,106.25	874.96
22	Manipur	180.31	162.28	162.28	69.23
23	Meghalaya	80.14	72.12	31.60	66.92
24	Mizoram	140.25	126.22	119.72	10.70
25	Nagaland	120.22	108.19	77.18	15.42
26	Odisha	1,598.96	796.97	785.23	126.13
27	Puducherry	64.91	64.91	44.09	27.95
28	Punjab	2,766.62	1,204.47	825.57	293.16
29	Rajasthan	3,223.94	1,541.95	1,457.97	404.90
30	Sikkim	40.06	36.06	31.06	5.40
31	Tamil Nadu	11,194.78	4,756.58	3,797.29	490.89
32	Telangana	1,666.26	832.60	831.53	193.39
33	Tripura	148.25	133.43	132.47	15.90
34	Uttar Pradesh	11,421.67	4,922.46	3,853.61	502.12
35	Uttarakhand	593.02	533.72	531.92	40.04
36	West Bengal	4,035.00	1,929.32	1,470.78	261.58
	TOTAL	77,640.02	35,989.70	30,563.33	6,333.66

*CA: Central Assistance
